## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 1423 TO BE ANSWERED ON 28<sup>TH</sup> JULY 2023

## **AMENDMENT TO COTPA, 2003**

#### 1423. SHRI RAMDAS C. TADAS:

### Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is fact that the Government has brought some necessary amendment in the draft of Cigarettes and Other Tobacco Products Act COTPA), 2003 for seeking comments on urgent basis;
- (b) if so, the details thereof;
- (c) the detailed analysis of the comments received in favour and against the proposed amendment; and
- (d) the details of the action taken/proposed to be taken by the Government on the comments received from the stakeholders?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. S.P. SINGH BAGHEL)

(a) to (d): The draft Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Amendment) Bill, 2020, was hosted in public domain for pre-legislative consultation.

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